

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 482/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Acadia Hotels & Resorts LLP & Ors.  
V/s.  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: LLP 56 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1	Ankit Lohia i/b Amit Shroff next date 20/11	Adv. for Applicants	
2	NEELAMBURJ	CP-ROC Member	

ORDER

CP No. 482/LLP 56/ NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **20<sup>th</sup> November, 2017**. Registry to issue Notice to RoC, Mumbai.

sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 17.10.2017  
vkr

sd/-

**M.K. Shrawat**  
**Member (Judicial)**